(ii) Notification No. (GHN-252) GSR-1074/(12)/TH, dated the 16th April, 1974, publishing the Gujarat Sales Tax (Second Amendment) Rules, 1974.

(iii)Notification No. (GHN-266) GSR-1074/(13)-TH, dated the 29th May, 1974, publishing the Gujarat Sales Tax (Third Amendment) Rules, 1974.

[Placed in Library. For (i) *to* (iii) *see* No. LT /74].

III. A copy each (in Hindi) of the following Notifications of the Government of Gujarat, under sub-section (4) of section 36 of the Bombay Sales of Motor Spirit Taxation Act, 1958, read with sub-clause (iii) of clause (c) of the Proclamation dated the 9th February, 1974, issued by the President in relation to the State of Gujarat: —

(i) Notification No. (GHN-256) MSA-1074/(21)-TH, dated the 25th April, 1974, publishing the Bombay Sales of Motor Spirit Taxation (Gujarat Second Amendment) Rules, 1974.

(ii) Notification No. (GHN-264) MSA-1074(22)-TH, dated the 21st May, 1974, publishing the Bombay Sales of Motor Spirit Taxation (Gujarat Third Amendment) Rules, 1974.

[Placed in Library. For (i) *and* (ii) *see* No. LT /74].

REPORT OF THE RAILWAY CONVENTION COMMITTEE, 1973

SHRI NABIN CHANDRA BURAGOHAIN): Sir, I beg to lay on the Table a copy of the Second Report of the Railway Convention Committee, 1973 on action taken by Government on the recommendations contained in the First Report of the Railway Convention Committee, 1971 on 'Accounting Matters".

REFERENCE TO PRESS REPORT ON SHRI JAYAPRAKASH NARAYAN'S STATEMENT ON BIHAR SITUATION

श्री राजनारायण (उत्तर प्रदेश) : श्रीमन् मैं आपकी विशेष अनुकम्पा से और विशेष आज्ञा से श्री जयप्रकाश नारायण जी ने जो 3 अक्तूबर से क्रांति का बिगुल बजाने का संदेश दिया है, उसकी ओर सरकार और सदन के सम्मानित सदस्यों का ध्यान आकर्षित करना चाहता हूं। श्रीमन् पहली बात तो जयप्रकाश जी ने यह कहा है कि जो श्री उमाशंकर दीक्षित जी ने इस सदन में चर्चा की थी, उसका उन्होंने उत्तर दिया है । उन्होंने जो कुछ कहा है, मैं उन्हीं के वाक्यों को जो विभिन्न समाचार-पत्रों में प्रकाशित हुए हैं, यहां पर पढ़ देना चाहता हूं । उन्होंने कहा है कि—

"He said that from the recent remarks of Mr. Uma Shankar Dikshit he had got the impression that the current agitation was being treated as a direct confrontation between the Prime Minister and himself (Mr. Jayaprakash Narayan).

"Mr. Jayaprakash Narayan. however, reiterated that the Assembly would have to be dissolved and Ministry must resign. He also warned action committee leaders not to go to Delhi for discussions. "They might purchase you ..."

श्री जय प्रकाश जी कहते है विद्यार्थियों नेताओं से कि श्री उमाशंकर दीक्षित या प्रधान मंत्री से वाद-विवाद या बहस के लिए मत जाना, हो सकता है कि वहां जाओ तो खरीद लिये जाओ ।

"... they might purchase you. They might also create dissension among you.", he said "

उन्होंने यह भी कहा है कि कुछ लोगों के बीच में बुद्धि विभ्रम और द्वेष सरकार पैदा कर सकती है । इसके बाद दीक्षित जी के बारे में कहा है

[श्री रजनारायण]

अगर श्री उमाशंकर दीक्षित जी चाहते हैं कि कोई सेटलमेंट हो तो वे यहां आवें –

> "He said if Mr. Dikshit succeeded in reaching a settlement to the satisfaction of the constituent parties and leaders of the action committee, he (Mr. Dikshit) must be ready to cooperate with him in his fight against corruption."

श्री जयप्रकाश नारायण जी ने श्री उमाशंकर दीक्षित जी से कहा है कि वे पटना आवें। पटना आकर वहां के छात्र नेताओं से बात करें और वे पार्टियां जो इस मूवमेंट का समर्थन कर रही हैं उनके नेताओं से बात करें। अगर उनका कोई समझौता हो जाएगा तो हम उसमें आपके लिए बाधक नहीं होंगे। विशेष रूप से मैं यह जानना चाहता हूं कि क्या श्री उमा शंकर दीक्षित जी, श्री जयप्रकाश नारायण जी के इस आमंत्रण को स्वीकार करेंगे और स्वीकार करके वहां जाएंगे और वहां जाकर कोई ऐसी परिस्थिति पैदा करेंगे जिससे कि वातावरण शान्त हो क्योंकि, श्रीमन्, अगर ऐसा नहीं होता है तो 3 अक्तूबर से श्री जयप्रकाश नारायण जी ने आव्हान दिया है कि तमाम ट्रेनें बंद हों, तमाम बसें बन्द हों, तमाम सरकारी कार्यकलाप बन्द हों, तमाम आवा-गमन के साधन बन्द हों। और बिलकुल कंप्लीट, पूर्ण रूपेण जिसको जनरल स्ट्राइक कहते हैं, आम हड़ताल कहते हैं—वह हड़ताल हो। तो श्रीमान् मैं बहुत ही शांतिप्रिय आदमी हूं अनावश्यक ढंग से बखेड़ा चाहता नहीं। इसलिए मैं कहना चाहता हूं—इसमें एक हमारे कुछ मित्र आज सुबह से बहुत परेशान हैं कि जयप्रकाश जी ने, जब कुछ विद्यार्थियों ने उनसे पूछा कि जो विधायक इस्तीफा नहीं दिए हैं अगर उनको हम एक आध चांटा लगा दें, अहिंसक चांटा लगा दें, तो क्या आप उसकी ओर अपनी आंख मूंद लें ? श्री जयप्रकाश जी ने कहा, ठीक, यद्यपि मैं इसको पसंद नहीं करता। मगर किसी को अहिंसक चांटा लग जाए लेकिन उससे ज्यादा आगे मत जाना।

श्री रणबीर सिंह (हरियाणा) : बहुत गलत है।

(Interruptions)

श्री राजनारायण : श्रीमन्, मैं आपसे हाथ जोड़ कर विनंती कर रहा हूं . . .

MR. CHAIRMAN: He will be finishing now. Don't create trouble.

SHRI AWADHESWAR PRASAD SINHA (Bihar): On a point of order. This matter concerns Bihar. May I ask with all humility and with all respect to the Chair, what was the reason for allowing this thing to be read here and make this place a propaganda ground ? I would like to understand this.

SHRI RABI RAY (Orissa): Sir, he is questioning your authority. *(Interruptions.)* He has no right to question your authority to permit Mr. Rajnarain to raise this question. He is questioning your authority.

(Interruptions)

MR. CHAIRMAN: You have said whatever you wanted to say. Mr. Raj-narain, please finish.

श्री राजनारायण : श्रीमन्, अगर ये लोग शांत रहे होते तो अब तक हम खत्म कर दिए होते।

SHRI HIMMAT SINGH (Gujarat): Sir, what is the relevance of this rigmarole ?

MR. CHAIRMAN: There is no relevance. He wants to speak.

SHRI R. K. MISHRA (Rajasthan): Sir, on the point of order raised by Mr. Sinha, I want to say that if it is going to be the practice that newspaper reports are to be read out in this House with your permission by way of special mention, then I think we are starting a precedent...

(Interruptions)

SHRI BHUPESH GUPTA (West Bengal): On a point of order. Now, Sir, I am not questioning what you have allowed. There are two things. One is that Mr. Dikshit has been invited to go there. Surely the Government can come and say that they reject it. It is for them. But as far as the slapping part of it is concerned, it is a very serious statement. Since it has been raised in this House in this manner, the House should have a chance of expressing its opinion on this kind of advice which has been given.

MR. CHAIRMAN: Mr. Rajnarain, please finish within a minute now.

श्री राजनारायण : श्रीमन्, जितना हम नहीं कहे उससे ज्यादा तो पोइन्ट आफ आर्डर पर लोगों ने कह दिया । आप हमारी भी तो मदद करें कुछ, क्योंकि मैं गरीब हूं, अपनी मातृभाषा में बोलता हूं, हिंदी में, इसलिए हमारे साथ ऐसा होता है । श्रीमन् अब मैं यह बहुत ही सफायी से कहना चाहता हूं, यह केवल बिहार का मामला नहीं । श्री जयप्रकाश नारायण ने बहुत ही सफायी से कह दिया है कि राज्य की सरकारें तो पिट्ठी हैं यह मामला है केन्द्र से, तो हमारे सम्मानित सदस्य समझ लें यह मामला केवल बिहार से संबंधित नहीं है । और मैं उस वाक्य को पढ़ भी देना चाहता हूं ।

MR. CHAIRMAN: Don't read it.

SHRI RAJNARAIN: "Mrs. Gandhi should forget JP. If this is a prestige issue for her, it must end forthwith. The Prime Minister or Mr. Dikshit need not discuss anything with me."

जयप्रकाश नारायण जी ने यहां तक कहा कि यह कांफ्रेंटेशन केवल बिहार का नहीं है, अब तो यह दिल्ली से होगा. . .

श्री रणबीर सिंह : पोइन्ट आफ आर्डर । सभापति जी, जब आपने आज्ञा दी है उसको न पढें, फिर भी माननीय सदस्य पढ़ रहे हैं । उस हिस्से को कार्यवाही से निकाल दिया जाए ।

MR. CHAIRMAN: Now, I call the next Member, Mr. I. D. Singh.

(Interruptions)

SHRI R. K. MISHRA (Rajasthan): I think the whole House should condemn this advice given by Jayaprakash Narayan.

SHRI RABI RAY: The House should congratulate Jayaprakash Narayan.

श्री राजनारायण : श्रीमन्, एक मिनट हमको सुन लिया जाए ।

MR. CHAIRMAN: Will you please finish ?

श्री राजनारायण : आप कृपा करके उन लोगों को बीच में बोलने से रोकिए ।

आप अब किसी प्वाइन्ट आफ आर्डर की इजाजत न दीजिये । अगर कोई प्वाइन्ट आफ आर्डर उठायेगा तो मैं बैठ जाऊंगा ।

MR. CHAIRMAN: But you also will have to follow the same thing when others are speaking.

श्री राजनारायण : श्रीमन्, मैं आपको पंच मान रहा हूं । आप को जज मान रहा हूं । कभी कभी अपने घर में पिता पुत्र को चांटा दे देता है । श्रीमन्, यह अहिंसक चांटा होता है । मैं आपको यह बतलाना चाहता हूं कि हमने जनता को आश्वासन दिया था, एक वादा किया था और उस वादे पर हम चुनकर आये और अगर चुनने के बाद हम असेम्बली में विपरीत कार्य करते हैं, तो जनता को हमें अहिंसक चांटा लगाने का अधिकार है । इसलिए मैं श्री जयप्रकाश नारायण जी को बधाई देना चाहता हूं कि उन्होंने अहिंसक बात की है और उन्होंने देश को आह्वान किया है कि वह दिल्ली के विरुद्ध खड़ा हो जाय ।

SHRI BHUPESH GUPTA: I want your permission to raise this matter. One of the Members of the House has pleaded for MLAs being slapped. In fact, a threat was given in the case of

[Shri Bhupesh Gupta] an SSP MLA when he refused to resign. Since this matter has been raised—we have got only two more days—I would like to bring to your notice and I would request you to exercise your discretion to allow me to move a resolution that the House strongly condemn the provocative and insulting statement of threat of Mr. Jayaprakash Narayan published in the newspapers of September 9.

श्री राजनारायण : मेरा भी एक प्रस्ताव है और वह प्रस्ताव यह है कि यह सदन श्री जयप्रकाश नारायण की भूरि भूरि प्रशंसा करता है । क्योंकि जयप्रकाश जी ने सही समय पर सही ढंग से देश की जनता का आह्वान किया है। उन्होंने यह कहा *(Interruptions)* आप क्या समझ बैठे हैं । श्री जयप्रकाश नारायण ने यह कहा है कि यह जो लाइसेंस स्कैन्डल हुआ है, उसके सम्बन्ध में सदन की एक कमेटी बैठे ।

MR. CHAIRMAN: Now please resume your seat. Mr. I. D. Singh now.

SHRI INDRADEEP SINHA (Bihar): Mr. Chairman, with your permission, I wish to draw the attention of the House...

SHRI R. K. MISHRA: On a point of order. A resolution has been moved ...

SHRI RAJNARAIN: There are two resolutions...

इस तरह से दो रिजोल्यूशन्स हैं आप उन्हें भी रोकें । हमारा जो रिजोल्यूशन है वह श्री जयप्रकाश नारायण जी को धन्यवाद देने के लिए है क्योंकि उन्होंने देश की जनता का आह्वान किया है कि वह केन्द्र की खिलाफत करने के लिए तैयार रहें ।

MR. CHAIRMAN; Please resume your seat.

SHRI BHUPESH GUPTA: You kindly give an opportunity to those who want to thank him and let them thank him ; and those who want to condemn him, let them also condemn him.

SHRI RAJNARAIN: Those who are anti-people and anti-nation, will condemn him and those who are patriots will congratulate him.

MR. CHAIRMAN: Mr. I. D. Singh.

SHRI INDRADEEP SINHA: With your permission I want to read out the following news item as published in today's Times of India and circulated by UNI. The news item reads as follows:

> "Mr. Jayaprakash Narayan "approved" thje request of the youth that they should be allowed to "slap" those legislators who refuse to lesign from the Assembly.
>
> Addressing a public meeting Mr. Narayan said youth were requesting him to shut his eyes if they "slap" any legislator. Okay. You can do this ; but not beyond that..."

SOME HON. MEMBERS: Shame, shame.

श्री राजनारायण : धन्यवाद, धन्यवाद । हर्ष, हर्ष ।

SHRI INDRADEEP SINHA: Will Mr. Rajnarain keep quiet ?

(Several interruptions)

Then the last paragraph says;

> "He was referring to yesterday's incident in which the Chairman of the State SSP, Mr. Bhola Prasad Singh, MLA, was allegedly slapped by young men at Gandhi Maidan."

This is a very serious matter *(Interruptions).* I seek your protection from undue interference by Shri Rajnarain who is perhaps very happy that Shri Bhola Prasad Singh has been slapped ... *(Interruptions).* Will he keep quiet ? Otherwise I will never allow him to speak ...

(Interruptions.)

श्री राजनारायण : हर्ष, हर्ष ।

... *(Interruptions)* भोला प्रसाद मेरा कुलीग नहीं है, ही इज ए ट्रैटर ।

SHRI INDRADEEP SINHA: I am raising a very serious question ...

MR. CHAIRMAN: Wait a minute. Mr. Rajnarain, you want others to cooperate with you. Please co-operate with others ...

श्री राजनारायण : कोई सदस्य कहेगा कि वे हमारे कुलीग हैं तो क्या मैं उसकी सफाई नहीं दूंगा ।

MR. CHAIRMAN: Please resume your seat. You are a responsible Member of Parliament...

(Interruptions)

श्री राजनारायण : आप ट्रेजरी बैंचेज को कहिए । अगर ट्रैजरी बैंचेज के लोग निन्दा कहेंग तो मैं हर्ष कहूंगा ।

MR. CHAIRMAN: Are you listening ? I am suggesting to you that if you want others not to interfere with your speech, you must also co-operate with others. Otherwise they have every right to disturb you.

श्री राजनारायण : मैं आपकी बात को नम्रता के साथ सुन रहा हूं, लेकिन अगर ट्रेजरी बैंचेज के लोग हाउल करेंगे तो मैं हर्ष का नारा लगाऊंगा ।

SHRI INDRADEEP SINHA: I was mentioning this point in order to raise a very important question. That question is this. All the hon. Members of this House, with the exception of a few, are elected by MLAs belonging to various State Assemblies. The MLAs who have been ordered by Shri Jai-prakash Narain to be slapped are our voters. What will happen to this House and to the dignity of this House if electors who voted us to its membership are slapped on public streets ?

There is another aspect of the question. You, Sir, are not elected directly by MLAs ...

SHRI MAHAVIR TYAGI (Uttar Pradesh,): Non-violence ...

SHRI YOGENDRA SHARMA: Slapping is non-violence ?

SHRI INDRADEEP SINHA: I will request Tyagiji to resume his seat. Sir, I was mentioning the other aspect. You are elected by us, by Members of both Houses of Parliament. Therefore, indirectly the dignity of the Chair is also involved in this.

The third aspect is that Shri Jai-prakash Narain is introducing the method of hooliganism in public debate. If questions of public policy are going to be settled by *argumentum baculinum,* what will happen to this country ? This is degradation of the entire politics of India to the level of Fascist gutter. I will request you, Sir, that since you are elected by us therefore you too are personally involved in this affair. You should condemn this as fully anti-democratic. Our Electors are threatened to be slapped. It must be stopped.

MR. CHAIRMAN: Shri Monoranjan Roy.

REFERENCE TO ALLEGED ATTACK ON STUDENTS IN LUCKNOW

श्री बनारसी दास (उत्तर प्रदेश) : श्रीमन्, मैं आपकी इजाजत चाहता था । लखनऊ के अन्दर 7 तारीख को 6 आदमी गिरफ्तार किए गए, लेकिन आपने बिना कोई कारण दिए हुए इजाजत नहीं दी । मैं आपकी इजाजत चाहता हूं । लखनऊ के अन्दर 6 विद्यार्थियों को 7 तारीख को गिरफ्तार करके कोतवाली के अन्दर रखा गया, उनके साथ बुरा व्यवहार किया गया । लखनऊ के अन्दर दफा 144 लगी है, फंडामेंटल राइट्स् को कुचला जा रहा है । श्रीमन्, मैं आपसे कहना चाहता हूं . .

(Interruptions)